

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 3086  
TO BE ANSWERED ON AUGUST 04, 2022**

**AUGMENTATION OF CITY BUS SERVICE SCHEME**

**NO. 3086.      SHRI N. REDDEPPA:  
                  SHRI P.V. MIDHUN REDDY:  
                  SHRIMATI CHINTA ANURADHA:  
                  DR. SANJEEV KUMAR SINGARI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be please to state :**

- (a) the details of funds sanctioned and utilised under the augmentation of city bus service scheme during the last year;**
- (b) the details of cities covered in the State of Andhra Pradesh and works carried out under the scheme in such cities;**
- (c) the details of funds utilised for improving associated infrastructure and for Green Urban Mobility Initiatives under the scheme; and**
- (d) whether the Government is giving a priority to clean fuel and electric buses under the Scheme and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): In order to raise the share of public transport in urban areas, the Government has announced a scheme in the Budget 2021-22 at a cost of ₹18,000 crores to support augmentation of public bus transport services, which will facilitate deployment of innovative PPP models to enable private sector players to finance, acquire, operate and maintain the buses in the country including the State of Andhra Pradesh.**

**The Scheme has been formulated and due process for approval has commenced. No funds have been sanctioned and utilised for improving associated infrastructure and for Green Urban Mobility Initiative under the Augmentation of City Bus Service Scheme during the last year.**

**(d): The Scheme envisages to provide support for new buses of all fuel types.**

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